

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/366/2019
Name of Petitioner : A. Arumugam
& Vs
Name of Respondent : New Hope Food Industries Pvt Ltd
Section : Sec 241-242 of CA 2013

ORDER

Present: Mr. Gaurav, Ld. Counsel for Petitioner.
Mr. Manoj Gopalakrishnan, Ld. Counsel for Respondent.

This Petition was fixed for a physical hearing (final hearing).

List this petition before the **Regular Bench** for final hearing on **12.06.2024**.
(Physical Hearing).

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[JYOTI KUMAR TRIPATHI]
MEMBER (JUDICIAL)